

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Out of Jute modernisation Fund of Rs. 150 crores, assistance amounting to Rs. 81.27 crores had sanctioned and Rs. 32.68 crores disbursed upto 31st October, 1992.

(b) Assistance under JMF has been disbursed/utilised for acquisition of capital assets for Modernisation, Diversification, banancing and Renovation of the existing jute mills as also for part clearance of the pressing dues to the workers, market creditots and statutory liabilities.

(c) During 1992-93, JMF shall be utilised to disburse financial assistance to enable jute mills to implement modernisation, diversification, renovation and rehabilitation schemes.

[English]

#### Modernisation of Rajabagan Dock

3205. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress made so far in giving clearance to the Rajabagan dockyard modernisation project in Calcutta;

(b) the nature of Dutch assistance likely to be taken for the project; and

(c) the time by when the work on this project is likely to start?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The Government have since approved the revised cost estimate of the scheme for modernisation of the Rajabagan Dockyard of Central Inland

Water Transport Corporation Limited, at a total cost of Rs. 71.34 crores.

(b) Financial assistance of 13.74 million Dutch Guilders and Technical assistance of 4.46 million Dutch Guilders.

(c) The work on this project has already commenced.

[Translation]

#### Widening of National Highway in Madhya Pradesh

3206. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the National Highway between Bhopal (Madhya Pradesh) and Itarsi via Baitul Nagpur is not in good condition;

(b) the amount sanctioned to develop and widen this part of the National Highway during the current financial year; and

(c) the time by which the work is likely to start?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Bhopal and Obaidullaganj are connected by National Highway No. 12. The route beyond Obaidullaganj upto Nagpur via Itarsi and Baitul is a State Road. The portion of National Highway between Bhopal and Obaidullaganj is having two lane carriageway and is being maintained in traffic worthy condition within the funds available. As far as the route beyond Obaidullaganj is concerned, it is the responsibility of the State Government.

(b) and (c) . Five on-going Road and Bridge works for development of this part of

National highway costing Rs. 238.68 lacs are presently in progress for which a provision of Rs. 50.45 lacs has been made in the Demand for Grants for 1992-93. These works are likely to be completed by march, 1994.

### Coal Production

3207. SHRI NITISH KUMAR:  
DR. MAHADEEPAK SINGH  
SHAKYA:

Will the Minister to COAL be pleased to state:

(a) the estimated requirement and production of each variety of coal by the end of the Eighth Five Year Plan period;

(b) whether the Government have provided funds to achieve the targets;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to achieve the production targets?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) The Planning Commission has assessed the raw Coal requirement of the country by 1996-97, the terminal year of the Eighth Plan, at 311.00 million tonnes (42.00 million tonnes of Coking Coal and 269.00 million tonnes of non-coking coal). Against this requirement of 311.00 million tonnes, the Planning Commission has fixed a coal production target of 308.00 million tonnes for 1996-97. The gap if any, between demand materialisation and production is proposed to be met by drawal from pithead stocks in case of non-coking coal and by imports for blending purposes in case of coking coal for steel plants.

(b) and (c). To meet the production target of 308.00 million tonnes by 1996-97, the Planning Commission has indicated an Eighth Plan outlay of Rs. 8520.00 crores (at 1991-92 prices) for Coal India Limited and Rs. 1000.00 crores (at 1991-92 prices) for Singareni Collieries Company Limited in addition to Contribution from Government of Andhra Pradesh.

(d) Various efficiency measures like rationalisation in manpower, improvement in productivity, adoption of latest mining technologies, improvement in system capacity utilisation, optimising production from existing mines and opening of new mines etc. are being taken to achieve the future production targets.

### Coal Deposits In Maharashtra

3208. SHRIMATI BHAVNA CHIKHLIA:  
SHRI VILAS MUTTEMWAR:

Will the Minister of COAL be pleased to state:

(a) whether the Government are aware that Coal deposits are available in abundance in Maharashtra;

(b) if so, the details thereof;

(c) the steps being taken by the Government to fully exploit the coal resources of the State; and

(d) whether the people of concerned regions are likely to be given priority for jobs in these mines?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). Yes, Sir. Coal reserves have been assessed in the State of